

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70687 of 2018

(Arising out of Order-in-Appeal No.19-24/आयुक्त/मेरठ/2018 dated 14/03/2018
passed by Commissioner (Appeals) Central Goods & Services Tax, Meerut)

M/s CJK Knowledge Works Global India Pvt. Ltd.,
.....Appellant

(C-25, Sector-62, Noida-201301)

VERSUS

Commissioner of Central Excise & CGST, Noida

....Respondent

(C-56/42, Sector-62, Noida-201307)

APPEARANCE:

Shri Sanjay A. Chhabria, Chartered Accountant &
Shri Anurag Hans, Chartered Accountant for the Appellant
Smt Chitra Srivastava, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 21 August, 2024
DATE OF DECISION : 21 August, 2024

This appeal is allowed. For order, see order of the date
in Service Tax Appeal No.70683 of 2018.

(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)

akp